

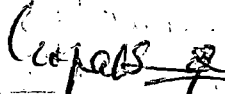
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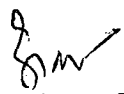
Mr. S.K. Vyas, Counsel for the
applicant.

None present for the respondent
No. 1.

Mr. R.K. Soni, Counsel for the
respondents Nos. 2 to 4.

Arguments heard.
Order reserved.


Gopal Singh
Adm. Member


A. K. MISRA
Judl. Member

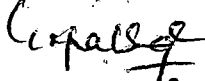
10.8.99

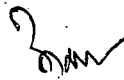
None is present for applicant.

None is present for respondent No. 1.

Mr. K.K. Maheshwari, Adv. Brief holder for
Mr. R.K. Soni, Counsel for respondents
1 to 4.

Order pronounced in
open Court. The OA has been
allowed by a separate order.


Gopal Singh
Adm. Member


A. K. MISRA
Judl. Member

① R.H.C. Tysgar
Notice
along with
petition

Adm. Member


② R.H.C. admitted
Notice along
with petition
admitted for
Perusal
by
29/3/01